

ITEM NO.10 & 11

COURT NO.13

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 24745/2015

(Arising out of impugned final judgment and order dated 18-07-2014 in WP No. 3095/2014 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

DR. O.P. NIJHAWAN & ORS.

Respondent(s)

WITH

SLP(C) NO. 15594/2016

SLP(C) NOS. 7853-7855/2016

SLP(C) NOS. 4271-4272/2016

SLP(C) NO.27273/2016

(WITH APPLN(S). FOR PERMISSION TO FILE ADDL DOCUMENTS,
PERMISSION TO FILE ANNEXURES)

SLP(C) NO. 35861/2016

(WITH APPLN(S). FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.15416/2016

SLP(C) NO.26723/2016

SLP(C) NO.16725/2016

SLP(C) NO.13531/2016

(WITH APPLN. FOR PERMISSION TO FILE ADDL.
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) NO.38068/2016

(WITH APPLN(S). FOR CONDONATION OF DELAY IN FILING/REFILING)

SLP(C) NO.16856/2016

SLP(C) NO.15927/2016

SLP(C) NO.22848-22849/2016

**SLP(C) NO.308/2017
(WITH APPLN(S). FOR PERMISSION TO FILE ANNEXURES, EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) NO.301/2017
(WITH APPLN. FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) NOs. 38066-38067/2016
(WITH APPLN(S). FOR CONDONATION OF DELAY IN FILING slps)**

SLP(C) NO.17000/2016

**SLP(C) NO.23922/2016
(WITH APPLN(S). FOR CONDONATION OF DELAY IN FILING SLP,
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) NOs.23104-23105/2016

SLP(C) NO.27438/2016

**SLP(C) NO.302/2017
(WITH APPLN.FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) NOs.23110-23111/2016

**SLP(C) NO.305/2017
(WITH APPLN.(S). FOR PERMISSION TO FILE ANNEXURES, EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C)...CC NO. 11456-11457/2016
(WITH APPLN(S). FOR CONDONATION OF DELAY IN DEPOSITING COST,
CONDONATION OF DELAY IN FILING SLP)**

**SLP(C) NO.309/2017
(WITH APPLN. FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) NO.13640/2017

SLP(C) NO.23326/2016

SLP(C) NO.34736/2016

SLP(C) NO.28273/2016

**SLP(C) NOs. 32096-32098/2016
(WITH APPLN(S)). FOR CONDONATION OF DELAY IN FILING/REFILING
EXMEPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) NO.30128/2016
(WITH IA NO. 2/2016)**

SLP(C) NO.36373/2016
(WITH APPLN(S). FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.34724/2016

SLP(C) NO.32349/2016
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.32357/2016
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.32350/2016
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.35332/2016
SLP(C) NO.32340/2016
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.32347/2016
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.14514/2017
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO.9464/2017
SLP(C) NO.31554-31555/2018
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLPS.,
PERMISSION TO PLACE ADDL FACTS AND GROUNDS)

SLP(C) NO...D. NO. 14576/2017
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NO...D. NO. 14578/2017
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP)

SLP(C) NOS.30035-30036/2017
(WITH APPLN(S). FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) NO.25929/2017
WITH APPLN(S). FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS,
EXEMPTION FROM FILING C/C OF THE IMPUGNED JDUGMENT)

SLP(C) NO.10820/2018
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING/REFILING
SLP)

SLP(C) NO.10825/2018
(WITH APPLN.(S) FOR CONDONATION OF DELAY IN FILING SLP,
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) NO.16578/2018
(WITH APPLN(S). FOR PERMISSION TO FILE ADDL DOCUMENTS,
FACGTS/ANNEXURES)

SLP(C) NO.24792/2018
(WITH APPLN. FOR PERMISSION TO FILE ADDL. DOCUMENTS/FACTS WITH
PRAYER FOR INTERIM RELIEF)

SLP(C) NO.6045/2017

Date : 13-12-2018 These petitions were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s)

Mr. Avinash Sharma, AOR

Mrs. Pinky Anand, ASG
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Mr. Santosh Kumar, Adv.
Mr. T.M. Singh, Adv.
Mr. Mukul Singh, Adv.
Mr. M. Sagar, Adv.
Mr. santosh Kumar, adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. Sanjai Kumar Pathak, Adv.
Ms. Akabha Kaul, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Merusagar Samantray, Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. Mukul Singh, Adv.
Mr. Leelesh Krishna, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. B. V. Balaram Das, AOR

Mr. S.N.Terdol, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Nidhesh Gupta, Sr. Adv.
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Mr. Praveen Chaturvedi, AOR
Ms. Pallvi Singh, Adv.
Ms. Vriti Gujral, Adv.
Mr. Jyoti Chaturvedi, Adv.
Mr. Addya Mishra, Adv.

Caveator-in-person

Mr. Ananga Bhattacharyya, AOR

Mr. Vaibhav Vutts, Adv.

Ms. Aamna Hasan, Adv.

Mr. Shreyes rastogi, Adv.

Mr. Ashwin Kumar D.S., Adv.

Ms. Surbhi Mehta, AOR

Mr. Satish Kumar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Delay condoned.

Leave granted.

Hearing concluded.

Judgment reserved.

**[Charanjeet Kaur]
A.R. -cum-P.S.**

**[Renu Kapoor]
Branch Officer**